

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1343
TO BE ANSWERED ON THE 18TH DECEMBER, 2018

AGRICULTURAL LOSS AND DROUGHT IN ANDHRA PRADESH

1343. SHRIMATI BUTTA RENUKA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of representations received by the Union Government from the State Government of Andhra Pradesh claiming compensation for agricultural loss due to droughts during the last three years, year-wise and district wise;
- (b) the details of assistance sought, assistance approved and released so far, district-wise; and
- (c) the details of the status of pending representations?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): Details of Memorandums submitted by the Government of Andhra Pradesh, assistance sought by the State Government and approved by the Government of India from National Disaster Response Fund (NDRF), for drought during 2015-16, 2016-17 and 2017-18 are indicated below:

(Rs. in crore)

Year	Number of Memorandum	Assistance sought	Assistance approved
2015-16	01	2000.56	433.77 (for 10 affected districts)
2016-17	02	(i)2281.79 (ii)232.18	518.93 (for 7 affected districts) #
2017-18	03	679.19 # #	113.14 (for 5 affected districts)

The Sub-Committee of National Executive Committee in its meeting held on 22.06.2017 observed that the Government of Andhra Pradesh has sufficient balance available in the SDRF, which can be utilized in accordance with the guidelines for SDRF/NDRF for relief in drought affected areas in the State.

IMCT considered all the three Memorandums and this is the consolidated amount sought by the State.

(c): Andhra Pradesh has declared drought in 09 Districts covering 347 Mandals during Kharif 2018 and has submitted Memorandum seeking financial assistance of Rs.1401.54 crore from NDRF. Inter-Ministerial Central Team (IMCT) has visited the State during 05-09 December, 2018. As per existing procedure, the report/ recommendations of IMCT are placed before the Sub-Committee of National Executive Committee (SC-NEC). Thereafter, the recommendations of the SC-NEC are considered by the High Level Committee (HLC), headed by Home Minister.
